

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **16.09.2025** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 900862/2024 (With defects)	Maharashtra Industrial Development Corporation Vs V. Venkatachalam, RP of Sai Wardha Power Generation Limited	Ms. Iraa Dube Patil	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 353/2025 For Stay IA No.1050 & 1052/2025 For Urgent Listing IA No. 1051/2025 For Exemption IA No. 1053/2025	Vasavi Power Services Private Limited Vs Canara Bank Limited	Ms. Deepika Murali	Mr. Manav Gecil Thomas

By order of Hon'ble Member (Judicial)

Chennai Bench

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